

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No. 5085 of 2019

Tara Devi Petitioner

Vs.

State of Jharkhand & Ors. ... Respondents

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK
(Through: Video Conferencing)

For the Petitioner : Mr. A.K. Thakur, Advocate

For the Resp.-State : AC to AAG

08/08.09.2021 On the request of the learned counsel for the petitioner, put up this case
after two weeks.

(Dr. S.N. Pathak, J.)

Punit/-